Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 180 of 2013 &
IA Nos. 337 & 413 of 2013

Dated : 13th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Uttrakhand Power Corporation Ltd. ...Appellant(s)
Versus.
Uttrakhand Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Shally Maheshwari
Mr. Lakshmish Kamalnath
Mr. Sadapurna Mukherjee

ORDER

As agreed by the learned counsel for the parties, post the matter on ***11.03.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js